

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

Dr - 22 of 17

In the Court of C.J.M. Bareilly

Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
① 1919	RAKESH KUMAR	MR	NOOR	500	The proposed fine may be deposited in account number (To be filled in by the District Judge) before updating this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)
② 1020	SHEER SINGH	"	"	500	

Proposed by
C.J.M. Bareilly

Chief Judicial Magistrate
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

22-2-17

In the Court of A.C.J.M-1

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed / Fine	Remarks
					The proposed fine may be deposited in account number (To be filed in by the District Judge/ship before uploading this programme on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)
					BY ORDER
					A.C.J.M-1
					BAREILLY
					POSTED TO BAREILLY
					NIL

OF CASES OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE
FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

22-27)

In the Court of ACM II BIV

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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The proposed fine may be deposited in account number (To be filled in by the District Judge) before the Judge on the website of State Bank of India along with application commission after filling up the prescribed Criminal Deposit slip (The details of the Section and Chapter forms are available on this website)

[Signature]
Addl. Chief Judicial Magistrate-II
Bareilly

NIL

LIST OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE
 FUND POSIT SCHEME POWER BY THE ACCOUNT IN STATE BANK OF
 INDIA)

In the Court of
A. C. J. M. D. J. G. M.

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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The proposed
 fine may be
 deposited in
 account number
 (To be
 filed in by the
 District
 Judge/ship before
 uploading this
 proforma on the
 website of State
 Bank of India
 along with
 applicable
 commission after
 filling up the
 prescribed
 Kripan/Duplicate
 slip. (The details
 of the Scheme
 and Chalan
 forms are
 available on the
 website)

Aditi Chier Judicial Magistrate III
 Bareilly

22.2.17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SABAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER BYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of

Asst. Comm. (P)

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station/ Department	Proposed Fine	Remarks
						The proposed fine may be deposited in _____ (To be filled in by the District Judge) before applying this programme on the website of State Bank of India along with applicable commission after filling up the prescribed Chекan/Deposit slip. (The details of the Scheme and Chекan forms are available on this website)

22-12-11
 ACIM IV BARBILLY
 22/12/11
 Qu

Signature
Signature

M. It.

22.12.11

IN TALKS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE
FIRST DEPOSIT SCHEME (POWER AVOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of

ACM VII Bly

File No: 22/19/17

Number	Name of Parties	Under Section/Act	Police Station/ Department	Proposed Fine	Remarks
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The proposed
fine may be
deposited in
Account number
(To be
filled in by the
District
Judgeship before
uploading this
proforma on the
website) of State
Bank of India
along
applicable
commission after
filling up the
prescribed
Challan Deposit
slip. (The details
of the Scheme
and Challan
forms are
available on the
website)

NIL

22/19/17
22/19/17
22/19/17

In the Court of ACTM NRI GE

Date: 21/2/17

Sl. No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
1-	<u>90117 2-2/17</u>	<u>Mvat</u>	<u>GAP/GE</u>	<u>350000</u>	The proposed fine may be deposited in

Account number
 (To be
 filed in by the
 District
 Judgeship before
 uploading the
 forms on the
 website) of State
 Bank of India
 along with
 applicable
 commission after
 filling up the
 prescribed
 Chalan/Deposit
 slip. (The details
 of the Scheme
 and Chalan
 forms
 are
 available on the
 website)

(Mirrored text from reverse side)
 M. R. D. S. R. I. T. I. E.
 M. R. D. S. R. I. T. I. E.

(Handwritten initials)
 J. S.

(Handwritten signature)

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE
 FINE DEPOSIT SCHEME (POWER YOGI ACCOUNT IN STATE BANK OF
 INDIA)

Dt. 22/02/17

In the Court of J.M. Faridpur

Sl. No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in (To be filled in by the District Judge) before uploading this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Criminal Deposit slip. (The details of the Scheme and Chalan forms are available on the website)

J.M. Faridpur
 Deputy Magistrate

22

22/02/17 - 2
 22/02/17 - 2

NIL